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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/37/2016
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others
**NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others**
UNDER SECTION : 397/398 of CA 1956

S.No.	Name (in Capital)	Represented by	Signature
(1)	T.v.P. Sai Vihari Mr Hari Shankar Mani	Counsel for Petitioner	T.v.P. Sai Vihari
	Gowri. V. For. Ramani & Shankar	RESPONDENTS	Gowri. V.

ORDER

Shri T V P Sai Vihari, counsel for petitioners present. Ms V Gowri, counsel for the respondents present. Both the counsels reported that settlement talks between the parties are in progress. Since R3 is out of the country, they are unable to expedite the settlement talks and sought time to report the outcome of the same. At request time extended. Put up on **06.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)